## GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:4336 ANSWERED ON:19.08.2010 VOTER IDENTITY CARDS Mishra Shri Mahabal

## Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of voter identity cards issued in NCT of Delhi as on date, Parliamentary Constituency-wise;
- (b) the details of total amount spent on the project; and
- (c) the time by when the voter identity eards are likely to be issued to all voters?

## **Answer**

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M. VEERAFPA MO1LY)

(a) to (c): A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (c) of the Lok Sabha Unstarred Question No. 4336 for answer on 19-8-2010 regarding 'Voter Identity Cards'

(a): As per the information furnished by the Election Commission of India, the number of voter Identity cards issued in National Capital Territory of Delhi is as under:-

No. and Name of Number of electors in the Parliamentary existing electoral roll Constituency having been issued with Voter Identity Cards

01-ChandiChowk 1318916

02-North East Delhi 1547022

03-East Delhi 1481294

04-Ncw Delhi 1268004

05-North West Delhi 1651997

06-West Delhi 1598294

Total 10206287

- (b): The total amount spent on the project of preparation of Voter Identity Cards and preparation of Photo Electoral Roll has been approximately Rs.14 crores (Fourteen crores of rupees).
- (c): The preparation and issue of Voter Identity Cards to the voters is a continuous process. For this purpose one dedicated center has been set up in each of the 70 Assembly Constituencies which work round the year1 on all the working days. All the residual voters are required to visit these centers for issue of Identity Cards. Therefore, the issue of Identity Cards to all the voters depends on the response from the residual eligible electors